

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W. P. (C) No. 4994 of 2005

Sudarshan Mandal & Ors. Petitioners

Versus

The State of Jharkhand and Ors. Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Mr. Mahesh Tiwari, Advocate

For the State : AC to SC(L&C)

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

33/ 05.04.2021 As prayed for by the learned counsel for the petitioners, put up this case on 19.04.2021.

(Rajesh Kumar, J.)

Ravi/Kamlesh